## CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH : MUMBAI

## Appeal No. ST / 89735 / 2013

Date of Hearing: 03 January, 2023

THERMAX ENGINEERING CONSTRUCTION CO. LTD.

Appellant

Versus

COMMISIONER CENTRAL EXCISE AND SERVICE TAX-PUNE-I

Respondent

Present for the Appellant : None

Present for the Respondent: Shri Piyush Badhe, AR

## ORDER

The matter is adjourned to 13/03/2023.

(C J MATHEW) MEMBER (TECHNICAL) (S. K. MOHANTY) MEMBER (JUDICIAL)